

COURT - I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 4th May, 2012

Appeal No. 27 of 2012 &

I.A. No. 47 of 2012

M/s National Energy Trading & Services Ltd.

....Appellant(s)

Versus

Madhya Pradesh Elec. Regulatory Commission & Anr.

....Respondent(s)

ORDER

The Court has not assembled today.

At the request of the learned counsel for the parties, post the matters on **09.07.2012.**

(COURT MASTER)